

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA  
**UNSTARRED QUESTION No. 78**  
TO BE ANSWERED ON 15.12.2017

**Solid Waste Management**

78. SHRI ALOK SANJAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has formulated new norms for effective implementation of solid waste management policies;
- (b) if so, the details and the salient features of the said norms;
- (c) whether the Government proposes to ban polythene bags in the country; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(DR. MAHESH SHARMA)**

(a) and (b) In supersession of Municipal Solid Waste (Management and Handling) Rules, 2000, the Ministry of Environment, Forest and Climate Change, has notified Solid Waste Management Rules, 2016. The ambit of the rules has been extended beyond Municipal area to cover outgrowths in urban agglomerations, census towns, notified industrial townships, areas under the control of Indian Railways, places of pilgrims etc. The new rules emphasize on source segregation of waste. The roles and responsibilities of local authorities have been clearly specified. The local authorities have been given responsibility for putting in place (i) door to door collection system (ii) infrastructure for waste management- decentralized processing of wet waste, Material Recovery Facilities/ collection centers for dry waste, (iii) transportation and secondary storage of segregated waste and (iv) waste processing facilities in time bound manner. Further, responsibilities of the Ministry of Housing & Urban Affairs and other Ministries and state departments have been fixed in the new rules.

(c) and (d) There is no proposal to impose a complete ban on the use of polythene bags in the country. However, plastic bags with thickness less than 50 microns have been prohibited.

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